

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2237
ANSWERED ON:11.03.2013
POLLUTION BY MERCURY EMISSION
Mani Shri Jose K.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has signed a treaty regarding ban on mercury mining and use of mercury in products by 2020;
- (b) if so, the details thereof and the time by which a national mercury policy is likely to be drafted; and
- (c) the details and data regarding mercury pollution emitting from industries/ sectors/ power plants, industry-wise, sector-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) The fifth Session of the Inter-Government Negotiating Committee to prepare a global Legally Binding Instrument (LBI) on mercury was convened by the United Nations Environment Programme at Geneva from January, 13-19, 2013. During this meeting, agreement was reached on the text of a global LBI on mercury. No treaty has been signed.
- (c) The sector-wise details of mercury emissions in the country are not available.